

(b) whether it is a fact that in view of the importance of tourism, the Centre will consider to make a plan to fully develop Agra, Mathura, Varanasi, Allahabad and Shravasti by declaring these areas as special tourism zones; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Ministry of Tourism has sanctioned funds for tourism sector in the last three years to Uttar Pradesh as under:—

S.No.	Year	Number of Projects	Amount sanctioned
1.	2008-09	06	34.40
2.	2009-10	06	21.90
3.	2010-11	14	27.85
	TOTAL	26	84.15

(b) and (c) Development, promotion, implementation and monitoring of tourism projects is primarily undertaken by the State Governments/Union Territories. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, which are complete as per scheme guidelines and prioritized in consultation with the State Governments/Union Territories and subject to submission of utilization certificates for funds released earlier under various schemes.

Considering importance of the places from Tourism point of view, Ministry of Tourism has sanctioned the following mega projects:

1. Development of Varanasi-Sarnath-Ramnagar circuit (Phase-I) for Rs. 7.86 crore in the year 2006-07 and (Phase-II) for Rs. 14.16 crore in the year 2008-09.
2. Development of Agra Mega project-circuit (Phase-I) for Rs. 17.82 crore in 2005-06 and 2006-07 and (Phase-II) for Rs. 19.76 crore in the year 2009-10.

A mega project for Development of Mathura-Vrindavan circuit has been identified/prioritized for the year 2011-12.

Khajuraho in Mega Destination Development Scheme

†1373. MISS ANUSUIYA UIKEY: Will the Minister of TOURISM be pleased to state:

(a) whether Government has received a proposal of including the world famous tourist place Khajuraho in Mega Destination Development Scheme; if so, when;

†Original notice of the question was received in Hindi.

(b) the details of the present status of the approval for this proposal; and

(c) by when the inclusion of the world famous tourist destination Khajuraho in Mega Destination Development Scheme is expected?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (c) Development, promotion and implementation of tourism projects is primarily undertaken by the State Governments/Union Territories. However, Ministry of Tourism provides Central Financial Assistance for tourism projects, which are prioritized in consultation with the State Governments/Union Territories.

A project of Bundelkhand Mega Circuit including Khajuraho has been identified and the proposal has been received in the Ministry in 2011-12.

The proposals that are complete as per scheme guidelines are examined and appraised for sanction subject to *inter-se* priority, availability of funds and status of utilization of funds released earlier under various schemes.

Allocation for welfare of ST

†1374. SHRI PRABHAT JHA:
SHRI RUDRA NARAYAN PANY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of amount allocated for the welfare and development of Scheduled Tribes alongwith the actual expenditure incurred thereon in the last three years, State-wise; and

(b) the details of grant-in-aid provided to the States under Article 275(1) of the Constitution in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) The total amount allocated for the welfare and development of Scheduled Tribes in the last three years (2008-09 to 2010-11) and the expenditure incurred during the said period are as under:—

(Rs. in crore)			
Year	Budget Estimate (BE)	Revised Estimate (RE)	Actual Expenditure (AE)
2008-09	2121.00	1970.00	1805.2723
2009-10	3205.50	2000.00	1996.75
2010-11	3206.50	3205.70	3134.16

Details of State-wise/scheme-wise allocation and expenditure incurred, for the last three years are given in the Statement-I (See below).

†Original notice of the question was received in Hindi.